



Cable tv operators association

Kerala State Committee

COA Bhavan, G-21 Panampilly Nagar, Cochin - 682 036. Tel 0484-2322440 E-mail:coakerala@hotmail.com

Date:.....

20th September 2019
To
The Secretary
Telecom Regulatory Authority of India
Mahanagar Doorsanchar Bhawan
Beside Zakir Hussain College
Jawahar Lal Nehru Marg (Old Minto Road)
New Delhi

Dear Sir,

**Sub:- Written Comments on the New Regulatory Frame Work
Consultation Paper from Cable Operators Association of Kerala**

We Introduce ourselves as Cable Operators' Association (COA) Kerala , a unique organization born out of the necessity of the individual small scale cable operators to survive and thrive in an intensively competitive atmosphere and face the onslaught of large MSOs and pay channels in an already small business basket. From a gathering of a handful of small scale operators, today it has grown into a force to reckon with, safeguarding the interests of its members and has a strong capital, infrastructure and technology base. We would like to put forth the following comments on the New Regulatory Frame Work Consultation Paper

- 1) NCF to be made into 2 Slabs. Rs. 150 for Urban Customers and Rs. 180 for Rural Customers
- 2) MSO LCO Proposition for NCF to be made as 20% for MSO and 80% for LCO
- 3) Pay Channel proposition to be made 30% for Broadcaster, 40% for LCO and 30% for MSO
- 4) Maximum Price for A LA Carte Channels coming under bouquet to be reduced to Rs. 10.00 instead of Rs. 19.00
- 5) DD Channels with regional and national importance alone to be made mandatory instead of all the 25 Mandatory DD Channels.

Thank You
Vijaykrishnan.K
President
8086897048

